

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Manoranjan Kumar No. I, Chief Judicial Magistrate, Bokaro.
2. Mr. Anuj Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
3. Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
4. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
5. Mr. Achhat Srivastava, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
6. Mr. Krishna Lohra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa (Chakradharpur).
7. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
8. Mr. Shera Samson Tirkey, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chatra.
9. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
10. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Daltonganj.
11. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj.
12. Mr. Saurav Kumar Gautam, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
14. Mr. Nirbhay Prakash, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
15. Ms. Divya Mishra, Chief Judicial Magistrate, Deoghar.
16. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
17. Mr. Bankim Chandra Chatterjee, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
18. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
19. Ms. Arti Mala, Chief Judicial Magistrate, Dhanbad.
20. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
21. Mr. Pradeep Kumar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Mr. Rajeev Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
23. Mr. Mayank Tushar Topno, Secretary, DLSA, Dhanbad.
24. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
25. Mr. Rajesh Srivastava, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
26. Mr. Anup Tirkey, Chief Judicial Magistrate, Dumka.
27. Md. Abdul Naseer, Chief Judicial Magistrate, Garhwa.
28. Mr. Rajendra Prasad, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
29. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
30. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
31. Mr. Binod Kumar, Chief Judicial Magistrate, Giridih.
32. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
33. Mr. Chandan, Chief Judicial Magistrate, Godda.
34. Mr. Praveen Oraon, Civil Judge (Sr. Div.)-cum-J.M., Godda.
35. Ms. Shweta Kumari No. II, Chief Judicial Magistrate, Gumla.
36. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh.
37. Ms. Tanvee, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
38. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Zaved Khan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
41. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur.
42. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-Special Judge Economic Offences, Jamshedpur.
43. Ms. Avanika Gautam, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Mr. Dharmendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
48. Mr. Pawan Kumar No. II, Secretary, DLSA, Jamtara.
49. Mr. Kamlesh Behra, Secretary, DLSA, Khunti.
50. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
51. Mr. Gautam Kumar, Secretary, DLSA, Koderma.

52. Mr. Shivam Chaurasia, Secretary, DLSA, Latehar.
53. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
54. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
55. Mr. Rajesh Kumar No. II, Secretary, DLSA, Lohardaga
56. Mr. Sanjit Kumar Chandra, Chief Judicial Magistrate, Pakur.
57. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh.
58. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
59. Ms. Ritwika Singh, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
61. Mr. Rakesh Raushan, Secretary, DLSA, Ranchi.
62. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
64. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Abhishek Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj.
68. Mr. Bishwanath Bhagat, Secretary, DLSA, Sahebganj.
69. Ms. Kamala Kumari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal).
70. Ms. Lucy Sosen Tigga, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
71. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan (Chandil).
72. Ms. Mariam Hemrom, Secretary, DLSA, Simdega.

Sub:- Nomination of Judicial Officers for attending Two days **Refresher Training programme for Civil Laws for Civil Judge (Sr. Div.) (R-13) (half of the cadre), scheduled to be held on **28th & 29th March, 2026 at Judicial Academy Jharkhand, Ranchi.****

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training programme for Civil Laws for Civil Judge (Sr. Div.) (R-13) (half of the cadre)**, scheduled to be held on **28th & 29th March, 2026 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Vishwa Nath Shukla

Memo No. 393 /Apptt. Dated, Ranchi, the 29/01/2026 Registrar (Administration)

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1056/JAJ dated 05.12.2025 and 56/JAJ dated 21.01.2026/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)